GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1253
ANSWERED ON:17.08.2012
INSPECTION OF MEDICAL COLLEGES
Antony Shri Anto; Jaiswal Shri Gorakh Prasad ; Singh Rajkumari Ratna

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of provisions made in respect of periodic inspection of medical colleges in the country;
- (b) the number of medical colleges inspected and shortcomings noticed therein during each of the last three years and the current year so far, State/UT-wise;
- (c) the number of colleges found to be lacking required facilities during the said inspections, State/UT-wise; and
- (d) the follow up action taken/proposed by the Government in the light of the outcome of the above inspections?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): The periodic inspections of medical colleges are conducted by Medical Council of India (MCI) as per the provisions under clause 8.3 of Establishment of Medical College Regulations (Amendment), 2010.
- (b) to (d): Out of 140 periodic inspections conducted by MCI during the last three years, 38 medical colleges were found lacking required facilities in terms of teaching faculty, clinical material and infrastructure etc. These colleges have been given opportunity to rectify the deficiencies and submit the compliance report for appropriate action. The details of inspections conducted by MCI during the last three year is at Annexure-I, Annexure-II and Annexure-III.